

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03-12-2020 AT 10.30AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S.K. GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BALAJI RUBBER & RECLAIMS PVT LTD & 8 ORS
UNDER SECTION : 241/242 OF CA 2013

ORDER

Ld. Counsel Ms. S. Manjula Devi for the Applicant and Counsel for the
Respondent are present.

List the matter on **28.01.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs